

**NATIONAL COMPANY LAW TRIBUNAL
JAIPUR BENCH**
(through web-based video conferencing platform)

Item No. 102
IA No. 16/JPR/2019
IB No. 55/7/JPR/2018
Under Section 7 of IBC, 2016

In the matter of:

M/s Veena Parakh & Anr. ...Financial Creditor/ Applicant

Versus

Parth Infratech Pvt. Ltd. ...Corporate Debtor/ Respondent

**Coram: HON'BLE MR. DEEP CHANDRA JOSHI, JUDICIAL MEMBER
HON'BLE MR. PRASANTA KUMAR MOHANTY, TECHNICAL MEMBER**

Present Through Video Conferencing: -

For the Applicant : None-appeared
For the Respondent : None-appeared

ORDER

Due to ongoing strike of Advocates in Jaipur, Advocates are not appearing before this Adjudicating Authority. In the interest of justice, list the matter on 10.04.2023.

Sd-

(Prasanta Kumar Mohanty)
Technical Member

Sd-

(Deep Chandra Joshi)
Judicial Member

March 14, 2023